

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-108/2011(Pt.)/1745/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati High Court,
Kohima Bench, Kohima

Dated Guwahati, 3rd March, 2023.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)05/2018/REG/33 dated 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.03.2023 along with station leave permission**, has been granted. The Joint Registrar (Judicial), Gauhati High Court, Kohima Bench has been allowed to remain in charge of the Registry during your absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(Pt.)/1746/A. dtd. , 03-03-2023
Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)